Further to this Directorate’s training Circular No. 20 of 2013 dated 11.11.2013 and Addendum thereof dated 10.12.2013, the Director General of Shipping hereby permits the maritime training institutes approved for SSO Course to conduct another additional batch of SSO course per week, over and above the existing approvals, including permission accorded vide said circular. This special permission is valid till 5th April, 2014.

2. The validity date of 1st February, 2014 for the first additional batch permitted vide Training circular No. 20 of 2013 dated 11.11.2013 is also extended till 5th April, 2014.

3. Accordingly, the following institutes are permitted to conduct the second additional batch of SSO Course:

Name of the Maritime Training Institutes approved for conduct of SSO Course

1. Anglo eastern Maritime Training Centre, Mumbai
2. Applied Research institute, New Delhi
3. Euro tech Maritime academy, Kochi
4. FOSMA Maritime institute and research organization, Noida, UP
5. Hindustan institute of Maritime Training, Chennai
6. Indian Maritime University, Chennai Campus
7. IIPM [Indian Maritime University], Kolkata
8. Indian Register of Shipping (IRS), Mumbai
9. LBS CAMSAR [Indian Maritime University], Mumbai
10. MERI [Indian Maritime University], Mumbai
11. MERI [Indian Maritime University], Kolkata
12. SCI Maritime Training Institute, Mumbai
13. MASSA Maritime academy, Mumbai
14. MASSA Maritime academy, Chennai
15. Naval Maritime academy, Mumbai
16. SETTRAC College of Offshore training, Navi Mumbai
17. Institute of Marine Education & research, Patna
18. Mercantile Marine academy Foundation, Kolkata
19. OERC Academy, Mumbai
20. Tolani Maritime Institute, Mumbai

4. The instructions issued vide clarification to Training Circular No. 17 of 2013 and training Circular No. 19 of 2013 dated 04.11.2013, are required to be strictly complied with.
5. The above named institutes are required to inform this directorate at dgstrg@gmail.com, the date of commencement of this second additionally approved batch.

6. All the above mentioned Maritime training Institutes are advised to submit the number of candidates already trained for SSO Course as per STCW 2010, as well as SSO up gradation to STCW 2010 at their institute for the period from 21.1.2013 to 07.12.2013 through email to the Directorate at dgtrg@gmail.com, within one week from date of issue of this Circular.

7. The above named institutes shall henceforth submit the total number of candidates trained for SSO and SSO up-gradation during the previous week to this Directorate every Monday at dgtrg@gmail.com

8. The above named institutes shall make payment of 1% annual fee on the total fee collected from additionally approved 2nd batch for the period from the 11.12.2013 to 05.04.2014 on the same lines as per Training Circular No. 9 of 2013.

9. The fee structure for SSO and SSO up-gradation shall be informed to the Directorate immediately.

10. This is issued with the approval of the Director General of Shipping in exercise of this powers conferred under Rule 47 of the Merchant Shipping (standareds of training Certification and watch keeping for Seafarers) Rules, 1998.

   Sd/-

   (Mahua Sarkar)

   Dy. Director General of Shipping

To
All the Maritime training Institutes approved for conduct of SSO Course
Copy to:-
1. The principal Officers, MMD,Mumbai/Chennai/Kolkata/Kochi/Kandla
2. INSA/FOSMA/MASSA/ICCSA/MUI
3. Nautical Branch,
4. Engineering branch
5. INDoS Cell, Nou Bhavan, Mumbai
6. Computer Cell with a request upload in the website
7. Hindi branch with a request to provide Hindi version for dissemination
8. E- Governance Cell,
9. Guard file